

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 09.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Basant Raj Bhandari	S.B Civil Second Appeal No.118/2012,LR,s of RamSingh & Ors. V/s LR,S of Girdhari Lal & Ors.	Mr.S.L.Jain	Mr.Manish Pitaliya
02.	Dr.Rakesh Sinha	S.B.Civil Misc.Appeal No.444/2012,Manak Chand V/s Sampat Rai & Ors.	Mr.Manish Sisodia	Mr.Sandeep Shah & Shreyansh Mardia

CAUSE – LIST 10.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari	S.B Civil Misc.Appeal No.912/2015,M/s Miraj Dev. V/s Ashokaditya Singh	Mr.Harish Purohit	-----

CAUSE – LIST 11.09.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya	S.B Civil Misc.Appeal No.250/2006,Shankar Lal V/s Smt.Lilita Kumari & Ors.	Mr.Rakesh Aroara	Mr. V.N.Kalla
02.	Shri Prashant Sharma	S.B.Crl.Rev.Pet.No.1243/2014,Suresh Kumnar Meena V/s St.& Ors.	Mr.S.D.Purohit	Mr. Sushil Solanki


DY. SECTETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
